

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2016 &
IA No. 163 OF 2016**

Dated: 28th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Nabha Power Ltd.

....Appellant(s)

Versus.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Pallavi Mohan
Ms. Raveena Dhamija

Counsel for the Respondent(s)

:

Mr. Sakesh Kumar for R.1

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 163 of 2016. Dasti in addition is permitted.

Counsel for the appellant states that notice on interim application for stay has also been served on Respondent No.1.

List the matter on **09.05.2016.**

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**